

(c) whether the Company had stopped making payment to its ancillary units;

(d) if so, the details thereof;

(e) the steps being taken by the Government to revive the company and amount of grant/aid provided to the company for making payment to its ancillary units;

(f) whether any Committee has been set up to examine the mismanagement in the company;

(g) if so, the findings of the Committee; and

(h) the action taken by the Government thereon?

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT) : (a) and (b) HMT Watch factory, Tumkur has been incurring losses since 1993-94 due to competition, low capacity utilisation and working capital constraint.

(c) and (d) The company has been making payments to its ancillary units in line with the cash inflow.

(e) The performance of HMT is regularly monitored and reviewed by the Government.

(f) to (h) A fact finding Committee headed by Shri P.K.J. Menon was constituted on 14.2.94 to assess the working of HMT Watch factory, Tumkur. The Committee had submitted its report on 15.4.94. The main recommendations of the Committee were that HMT should economise and rationalise its operations, streamline the purchase procedures, increase emphasis on quality and marketing techniques, improve security check and phase out uneconomic units.

HMT had initiated action to implement the recommendations of the Committee.

Deposit Investment Ratio of Banks

2666. SHRI TATHAGATA SATPATHY : Will the Minister of FINANCE be pleased to state :

(a) the deposit and investment ratio of nationalised banks in Orissa during the last three years;

(b) the amount invested in agriculture, small scale industries and large industries during the above period;

(c) the amount invested under Centrally sponsored schemes out of it and the details of the funds directly invested by the banks;

(d) whether there is a move by the nationalised banks not to provide loans to agricultural sector of the State; and

(e) if so, the details thereof and the reasons therefor?

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA) : (a) to (e) The information is being collected and will be laid on the Table of the House to the extent available.

[Translation]

New Projects of BCCL

2667 SHRI PRADEEP KUMAR YADAV :
SHRI AJAY MUKHOPADHYAY :

Will the Minister of COAL be pleased to state :

(a) the location-wise details of new projects launched by Bharat Coking Coal Limited since its inception;

(b) the amount spent on each of these upto March 31, 1998; and

(c) the details of present status of each project?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI DILIP RAY) : (a) to (c) Since inception, BCCL has taken up 40 new projects. Out of these, 7 projects are under implementation; 29 projects have been completed and in 4 projects coal reserves have been exhausted. Details of these projects (location, expenditure incurred till March, 1998 and their status) are given in the attached Statement.

Statement

List of New Projects in BCCL sanctioned since Nationalisation

Sl. No.	Name of Project	State	District	Coal-field	Area	Expenditure upto March, 98 (Rs. in crores)	Status
1	2	3	4	5	6	7	8

Under Implementation

1.	Block-III OC	Bihar	Dhanbad	Jharia	Barora	15.23	Implementation of the project has been kept in abeyance due to fire and non-receipt of DGMS approval.
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1	2	3	4	5	6	7	8
2.	Vishwakarma OC	Bihar	Dhanbad	Jharia	Kusunda	0.00	Implementation of the project kept in abeyance due to land and rehabilitation problem.
3.	Sulunga Jeenagora OC	Bihar	Dhanbad	Jharia	Lodna	0.00	Project is under implementation
4.	Ganga OC	Bihar	Dhanbad	Jharia	Kusunda	0.00	Project is under implementation
5.	Block-IV (Coking) OC	Bihar	Dhanbad	Jharia	Govindpur	16.93	Project is under implementation Land and rehabilitation problem exists.
6.	Pootkee-Balihari UG	Bihar	Dhanbad	Jharia	PB	179.72	Under implementation. Due to adverse geo-mining conditions, technology and capacity revised.
7.	Bhowrah XVII seam UG	Bihar	Dhanbad	Jharia	East Jharia	0.53	Project is under implementation.
	Completed						
8.	Block-II OC	Bihar	Dhanbad	Jharia	Block-II	174.25	Low production due to land, rehabilitation problem and existence of fire.
9.	Benedih Block-II (NC) OC	Bihar	Dhanbad	Jharia	Block-II	16.23	Running
10.	South Tisra (NC) OC	Bihar	Dhanbad	Jharia	Lodna	13.14	Merged with S. Tisra (Aug.) and is running.
11.	BL-IV (NC) Jog-Kuridih OC	Bihar	Dhanbad	Jharia	Govindpur	10.71	Running. Land and rehabilitation problem exists.
12.	North Tisra OC	Bihar	Dhanbad	Jharia	Lodna	11.71	Running.
13.	Kusunda OC	Bihar	Dhanbad	Jharia	Kusunda	13.97	Running
14.	Block-II Nudkharkee OC	Bihar	Dhanbad	Jharia	Block-II	11.30	Running.
15.	Golukdih OC	Bihar	Dhanbad	Jharia	Bastacola	13.30	Running.
16.	Ghanoodih (Patch) OB OC	Bihar	Dhanbad	Jharia	Bastacola	11.78	Merged with Ghanoodih Expn. OC
17.	Khas Kusunda OC	Bihar	Dhanbad	Jharia	Kusunda	2.87	Mining activities suspended due to land and rehabilitation problems
18.	Godhur OC	Bihar	Dhanbad	Jharia	Kusunda	9.27	Running
19.	Keshalpur OC	Bihar	Dhanbad	Jharia	Katras	7.75	Merged with Keshalpur Expn.-II
20.	Bhowrah (Patch) OC	Bihar	Dhanbad	Jharia	East Jharia	8.63	Running
21.	New Laikdih OC	Bihar	Dhanbad	Jharia	CV	9.43	Running, Reserve nearing exhaustion.

1	2	3	4	5	6	7	8
22.	Jamunia OC	Bihar	Dhanbad	Jharia	Block-II	8.59	Running
23.	Gutway OC	Bihar	Dhanbad	Jharia	Barora	2.78	Merged with Albion/Gutway Expn.
24.	Borea/Chaptoria OC	W. Bengal	Burdwan	Ranigunj	CV	13.21	Running
25.	Albion B-J (Patch) OC	Bihar	Dhanbad	Jharia	Barora	3.48	Merged with Albion/Gutway Expn. OCP
26.	Jeenagora (Patch) OC	Bihar	Dhanbad	Jharia	Lodna	3.12	Merged with South Tisra OCP
27.	Tisra (Patch) OC	Bihar	Dhanbad	Jharia	Lodna	3.33	Merged with South Tisra OCP
28.	South Jharia OC	Bihar	Dhanbad	Jharia	Kustore	2.41	Merged with Rajapur Expn.
29.	Moonidih UG	Bihar	Dhanbad	Jharia	Moonidih	179.86	Running. Production from the project is low due to difficult geomining condition.
30.	Sudamdih UG	Bihar	Dhanbad	Jharia	Sudamdih	79.68	Running. Production is low due to difficult geomining condition.
31.	Katras UG	Bihar	Dhanbad	Jharia	Katras	91.80	Running. Longwall withdrawn. Being worked conventionally.
32.	North Amlabad UG	Bihar	Dhanbad	Jharia	East Jharia	63.02	Running. Reserve drastically reduced due to pyrolitisation.
33.	Bhalgora UG	Bihar	Dhanbad	Jharia	Kustore	75.03	Running. Production low due to difficult geomining condition.
34.	Bhurungia UG	Bihar	Dhanbad	Jharia	Mahuda	7.78	Mining activities suspended on safety grounds.
35.	Madhuband Sector -A UG	Bihar	Dhanbad	Jharia	Barora	8.44	Running.
36.	Bhagaband XVIIIB UG	Bihar	Dhanbad	Jharia	PB	2.87	Running
Exhausted							
37.	Bhowrah South OC	Bihar	Dhanbad	Jharia	East Jharia	2.60	Coal reserve exhausted.
38.	Nichitpur Tetulmari OC	Bihar	Dhanbad	Jharia	Sijua	9.36	Coal reserve exhausted.
39.	Basdeopur OC	Bihar	Dhanbad	Jharia	Sijua	6.55	Coal reserve exhausted.
40.	Junkunder OC	Bihar	Dhanbad	Ranigunj	CV	6.87	Coal reserve exhausted.

[English]

Pending Appeals

2668. SHRI MADHAV RAO PATIL : Will the Minister of FINANCE be pleased to state :

(a) whether out of about 40000 appeals pending before the Customs, Excise and Gold (Control) Appellate Tribunal about 20000 are pending at Mumbai Benches;

(b) if so, the reasons therefor;

(c) whether the Bar Association of Mumbai have requested for shifting benches from Delhi to Mumbai; and

(d) if so, the steps proposed to be taken in this regard so far?

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA) : (a) As on 1.5.98, out of 33632 appeals pending before the Tribunal, 12774 appeals were pending before the Mumbai Bench.

(b) High institution of appeals, technical aspects to be considered, interpretation of points of law and concentration